

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-30-2020**

Zenito Cardozo ... Applicant

Versus

Police Inspector & Anr. ... Respondents

Shri Sahil Sardessai, Advocate for the Petitioner.

Shri S.R. Rivankar, Special Public Prosecutor with Shri Gaurish Nagvenker, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 17th August 2020

P.C. :

Shri S. Sardessai, the learned counsel for the applicant, seeks the Court's leave to withdraw the application.

2. Leave granted.
3. The application is dismissed as withdrawn.

DAMA SESHADRI NAIDU, J.

NH